

CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH



O.A.N0.060/00597/2020

Decided on: 04.09.2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

1. Sh. Harnek Singh son of Sh. Jagir Singh aged 64 yrs /o H.no 1508/1 Sector 43-B Chandigarh Pin code 140043.
2. Kaka Singh son of Sh. Kartar Singh, aged 64 yrs R/o Hno. 1508/1 Sector 43 –B Chandigarh Pin code 140043.
3. Harminder Singh S/o Sh. Hardyal Singh, aged 63 yrs R/o V.P.O Gharvan Teh. Kharar, District Mohali Punjab Pin code 140413
4. Parmjit Singh S/o Sh. Hardyal Singh, aged 60 yrs R/o V.P.O Jhingran Kalan Teh. Kharar, Dist. Mohali Punjab Pin code 140103
5. Joginder Singh S/o Sh. Balwant Singh, aged 70 yrs R/o Village Bahadurgarh P.O Talianian Teh. & Dist. Fatehgarh Sahib, Punjab Pin code 140406
6. Gulab Singh S/o Sh. Sarwan Singh, aged 64 yrs R/o V.P.O Jharmeri & Teh.Dera Bassi Dist. Mohali, Punjab. Pin code 140501
7. Malook Singh S/o Sh. Faqir Singh, aged 66 yrs R/o Village Kotla Fazil P.O Balarhi Kalan Teh.& Dist. Fatehgarh Sahib Punjab. Pin code 140412
8. Mansa Singh S/o Sh. Jai Ram, aged 67 yrs R/o Village Kotla Fazil P.O Balarhi Kalan Teh.& Dist. Fatehgarh Sahib Punjab. Pin code 140412
9. Bhupinder Singh S/o Sh. Dharam Singh, aged 63 yrs R/o Village Rurki Ramgarh P.O Lalru, Teh. Dera Bassi, Dist. Mohali Punjab. Pin code 140501
10. Harjap Singh S/o Sh. Bachan Singh, aged 63 yrs R/o H.no 2401, Sector 22-C Top Floor, Chandigarh Pin code 160022
11. Kikar Singh S/o Sh. Inder Singh, aged 63 yrs R/O V.P.O Malikpur Teh. & Dist. Ropar Punjab Pin code 140113
12. Satinder Singh S/o Sh. Diwan Singh, aged 68 yrs R/o H.no 429/I Sector 41-A Chandigarh. Pin code 160036
13. Ajit Singh S/o Sh. Atma Ram, aged 76 yrd R/o Village Jakarmajra P.O Teur Teh. Kharar Distt. Mohali, Punjab. Pin code 134202
14. Gurmail Singh S/o Sh. Piara Singh, aged 63 yrs R/o H.no 329 Gali no. 7, Division No. 3, Chauri Sadak, Ludhiana, Punjab. Pin code 141001



15. Satnam Singh S/o Sh. Kishori Ram, aged 64 yrs R/o H.no 629 Kurali Road Kharar, Distt. Mohali, Punjab Pin code 140301
16. Ran Singh S/o Sh. Hardev Singh, aged 64 yrs R/o Village Manakmajra P.o Sohana The & Dist. Mohali, Punjab Pin code 140308
17. Prem Singh S/o Sh. Kehar Singh, aged 64 yrs R/o village Sukhgarh P.O Manauli Sector 99 Teh. & Dist. Mohali Punjab Pin code 140306
18. Ram Singh s/o Sh. Mastu Singh, aged 64 yrs R/o H.no 1447/2, Mohula Nagla, Manimajra Chandigarh. Pin code 134114
19. Pishaura Singh S/o Sh. Bhag Singh, aged 63 yrs R/o Village Bhoop Nagar P.O Kurali, Teh. Kahrar, Dist. Mohali Punjab Pin code 140103
20. Ranjit Singh S/o Sh. Gurdial Singh aged 64 yrs R/o H.no 77/4 Sector 12 Garden Colony Kharar, Opp. Darpan City Distt. Mohali, Punjab Pin code 140301
21. Satpal Singh S/o Sh. Mohinder Singh, aged 63 yrs R/o 462-F Dashmesh Nagar Kharar, Teh. Kharar Dist. Mohali Punjab, Pin code 140301
22. Maghar Singh son of Sh. Kartar Singh, aged 64 yrs R/o H.no 5674 Maloya Colony, Chandigarh. Pin code: 160025
23. Santokh Ram S/o Sh. Chhari Ram, aged 65 yrs R/o H.no #116-A Green Avenue Jhungian Road Kharar Dist Mohali Punjab Pin Code 140301
24. Jai Parkash S/o Sh. Hathi Singh, aged 63 yrs R/o H.no 5247 Sector 13 Manimajra Housing Board Complex Chandigarh. Pin code 134114
25. Arvind Singh S/o Sh. Bahadur Singh Thapa, aged 66 yrs R/o H no. 319 Sector 41-A Chandigarh. Pin code 160036
26. Ranbir Singh S/o Sh. Shamsher Singh, aged 65 yrs R/o H.no 451-A Sector 61, Chandigarh. Pin code 160062
27. Paramjit Singh S/o Sh. Gurbax Singh aged 61 yrs R/o Kheri Bir Singh P.o Rupalheri Teh. Bassi Pathana District. Fatehgarh Punjab Pin code 140412
28. Sushil Kawal S/o Sh. Roop Chand, aged 61 yrs R/o H.no 3457 Sector 23-D Chandigarh Pin code 160023
29. Sohan Pal S/o Sh. Rulda Ram, aged 64 yrs R/o VPO Khizrabad Teh. Kharar District Mohali, Punjab Pin Code 140301
30. Ved Parkash S/o Sh. Faqir Chand, aged 61 yrs R/o VPO Mataur Teh. And district Mohali, Punjab Pin Code 160071
31. Kaka Singh S/o Sh. Jai Singh, aged 74 yrs R/o village Kotla Fazil P.O Balarhi Kalan Tehsil and District Fatehgarh Sahib Punjab Pin Code 140406



32. Rajinder Singh S/o Sh. Hazura Singh, aged 65 yrs R/o village Todarmajra P.o Majatri Tehsil Kharar District Mohali Punjab Pin Code 140307
33. Lajja Ram S/o Sh. Ajit Singh, aged 65 yrs R/o H.no 1067 Chhajumajra Colony Tehsil Kharar district Mohali Punjab Pin Code 140306
34. Parvinder Singh s/o Late Sh. Kashmiri Lal, aged 64 yrs R/o H.no 2126 Pipliwalra Town Manimajra Chandigarh Pin Code 134114
35. Parmod Moudgil son of Late Sh. T.N. Moudgil, aged 63 yrs R/o H.no 3 Dashmesh Nagar Extension MC Road Lohgarh Zirakpur Punjab, Pin Code 140603
36. Surat Singh son of Sh. Tarlochan Singh, aged 63 yrs R/o H.no 54-A, Sector 30 B Chandigarh. Pin code 160030
37. Chamel Chand S/o Sh. Diwan Chand, aged 65 yrs R/o V.P.O Khurwain Teh. Bangana District Una, Himachal Pradesh Pin Code 174303
38. Jaipal S/o Sh. Mohan Lal, aged 69 yrs R/o H.no C-15, CGT Campus Engineering College Chandigarh, Pin Code 160026
39. Mam Chand S/o Sh. Balak Ram, aged 67 yrs R/o V.P.O Chhatt Teh. Derabassi District Mohali Punjab. Pin Code 140507
40. Ramesh Chand Barwal S/o Sh. Roop Chand aged 62 yrs R/o H.no 758 Block-A Sector 6 Ecocity-I, New Chandigarh District Mohali Punjab Pin Code 140901
41. Som Nath son of Sh. Bisakhi Ram aged 62 yrs R/o Trivedi Camp, Tehsil Dera Bassi, Distt. Mohali Pin Code 140507
42. Sh.Ram Parshad Sharma S/o Sh. Budhi Ram aged 65 yrs R/o H.No.3364, Sector-46C, Chandigarh Pin Code 160047
43. Jaswant Singh S/o Sh. Dayal Singh aged 65 yrs R/o V.P.O Barronpur Bhagomajta The. And Dist. Mohali. Punjab.

.....Applicants

(BY : MR. AMIT KAITH, ADVOCATE)

Versus

1. U.O.I. through Secretary to Government of India, Ministry of Home Affairs, North Block, New Delhi. Pin code 110001
2. Chandigarh Administration, through its Transport Secretary U.T, Chandigarh. 4th Floor civil secretariat, sector 9, Chandigarh. 160009
3. Divisional Manager, Chandigarh Transport Undertaking, UT, Chandigarh address Plot no. 701, Industrial Area Phase I, U.T, Chandigarh. 160002

.....Respondents



ORDER (ORAL)
HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

M.A.No.060/810/2020 is allowed and the applicants are permitted to file a joint Original Application (OA).

2. The applicants have approached this Tribunal, inter-alia, for issuance of direction to the respondents to implement the letter dated 4.2.1969 of the State of Punjab and decision dated 26.4.2018 in a bunch of petitions including CWP No.7213 of 2013 (**TARLOK CHAND & OTHERS VS. STATE OF PUNJAB ETC.**)

and IDR No. 568 of 1988 (**ITI ELECTRICAL WORKERS ASSOCIATION (REGD.) VS. THE CHIEF ENGINEER, U.T. CHANDIGARH**), decided on 16.4.1990 (Annexure A-7), for revision of pay scales etc. for which they have already submitted various legal notices, Annexures A-9 to A-12 which have remained unanswered.

3. Learned counsel for the applicants submitted that the applicants would be satisfied if the O.A. is disposed of by issuance of direction to the respondents to consider and take a decision on the pending legal notices served on behalf of the applicants in the light



of judicial pronouncements on the issue relied upon by them, within some time bound manner.

4. In the wake of the aforesaid factual scenario, I dispose of this O.A. with a direction to the competent authority amongst the respondents to consider and decide the indicated legal notices, Annexure A-9 to A-12, by taking into consideration the judicial pronouncements relied upon by the applicants within a period of three months from the date of receipt of a copy of this order. If the applicants are found to be similarly situated, they be extended due benefits else a speaking and reasoned order be passed and conveyed to them in writing within indicated time. The disposal of the O.A. may not be construed to mean expression of any opinion on the merits of the case. No costs.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Place: Chandigarh
Dated: 04.09.2020

HC*